

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO-179
ANSWERED ON- 03/02/2025

Foreign Universities in India under UGC Guidelines

179. Shri Appalanaidu Kaliseti:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of number of foreign universities that have applied to establish campuses in India under the University Grants Commission (UGC) guidelines, State-wise, particularly for Andhra Pradesh;
- (b) the details of the current status of these applications, including the number of institutions that have been granted approval and issued a letter of intent under these guidelines with a focus on Andhra Pradesh;
- (c) the proposed academic infrastructure and programs that these foreign institutions plan to offer in India;
- (d) the details of funds allocated by the Government to support the establishment of these foreign campuses in the country, State-wise with specific attention to funds allocated to Andhra Pradesh; and
- (e) the oversight mechanisms put in place by the Government under the UGC guidelines to monitor the functioning of these foreign campuses in India?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (c): The University Grants Commission (UGC) has notified the UGC (Setting up and operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023. As informed by UGC, it has received online applications, complete in all respects, on its portal for setting up of their campuses in India from the University of Southampton, UK; Lincoln University, Malaysia; Life Chiropractic College West, USA; and Istituto Europeo di Design, Italy. The application of University of Southampton, UK has been approved and Letter of Intent has been issued by UGC.

As per the application received from University of Southampton, the University plans to have its campus in Gurugram, Haryana and to offer courses in subjects focusing on business and management, computing, law, engineering, art and design, biosciences and life sciences.

(d): The aforesaid UGC Regulations, 2023 do not specify for allocation of funds by the Government to support establishment of campuses of Foreign Higher Educational Institutions in India.

(e): Clause 10 of the aforesaid UGC Regulations, 2023 provides that the UGC shall have the power to visit the campus and examine its operations to ascertain the infrastructure, academic programmes and overall quality and suitability.
